

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1874  
TO BE ANSWERED ON 10.03.2021**

**RECOMMENDATIONS OF THE EXPERT COMMISSION ON LABOUR**

**1874 SHRI JYOTIRADITYA M. SCINDIA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether an expert commission on labour constituted by the Central Government has recommended setting up a Labour Authority of India for ensuring social security to workers and basic living wages to be paid in case of employment loss;**
- (b) if so, the details of the recommendations made by the Expert Commission on Labor; and**
- (c) the reaction of the Central Government on such recommendations made by the said commission?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): No Such expert commission has been constituted by the Central Government.**

**(b) & (c): Does not arise.**

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